

Mr. Kenneth Rast Williams is Dean of Institutions, Air University, U.S.A., Air Force, Alabama. This is an information given by the Government itself. How is he included in the Commission?

**MR. DEPUTY CHAIRMAN :** He is an educationist.

**SHRI P. SUNDARAYYA :** He is in the Air Force itself. If you consider that an Air Force Officer is suitable to serve on the Secondary Education Committee, why do you consider that secondary teachers who are directly connected should not be in that Committee?

**SHRI K. D. MALAVIYA :** Government have given their fullest consideration in selecting the personnel who will be helpful to them to produce this report on secondary education. There is no particular reason to point out why anyone was put on the Committee or not. As I said, if there is any particular information which the hon. Member wants, he may put a separate question and I will answer.

**SHRI P. SUNDARAYYA :** Is it a fact that this Commission in its tour of the different States is not properly interviewing the educationists?

**SHRI K. D. MALAVIYA :** I could not follow the question, Sir.

**SHRI P. SUNDARAYYA :** Is the Government aware that this Commission in its tour of the States is not spending sufficient time in interviewing the educationists of the different States?

**MR. DEPUTY CHAIRMAN :** He asks whether the Government is aware that the Commission is not spending sufficient time in these States in interviewing the educationists.

**SHRI K. D. MALAVIYA :** Well Sir, I cannot express or make any comments on that now.

**SHRI P. SUNDARAYYA :** Is it a fact that at Allahabad, the Commis-

sion spent 13 minutes only in interviewing ten educationists?

**SHRI K. D. MALAVIYA :** Sir, this Commission is just now doing its work and it is premature for us to express any comments on it.

**SHRIMATI SHARDA BHARGAVA :** May I know how many women are there as members on this Commission?

**SHRI K. D. MALAVIYA :** Perhaps none. No, I am sorry, there is one.

**SHRIMATI SHARDA BHARGAVA :** May I know why more ladies were not included? Is it because they could not be found?

**SHRI K. D. MALAVIYA :** I suppose one is fully representative.

#### BALANCE OF TRADE

\*122. **SHRI M. VALIULLA :** Will the Minister for FINANCE be pleased to state:

(a) what is the balance of trade of India monthwise since April 1952 ; and

(b) what are

(i) the invisible earnings of India, and

(ii) the loans and other aids given to India during the same period?

**THE MINISTER FOR REVENUE AND EXPENDITURE (SHRI MAHAVIR TYAGI) :** (a) The balances are as follows:—

(In crores of Rs.)

April 1952	.	.	.	.	— 37.19
May 1952	.	.	.	.	— 27.89
June 1952	.	.	.	.	— 10.39
July 1952	.	.	.	.	— 4.78
August 1952	.	.	.	.	— 4.42

(b) (i)

(In crores of Rs.)

April 1952	.	.	.	.	16.37
May 1952	.	.	.	.	21.99
June 1952	.	.	.	.	16.15
July 1952	.	.	.	.	18.80

(b) (ii) No loan has been received since April 1952. A statement is laid on the Table of the House regarding aids allocated during the fiscal years ending June 1952 and June 1953. [See Appendix III, Annexure No. 28.]

SHRI M. VALIULLA : The figures come up only to July. What about the figures for August?

SHRI M. C. SHAH : I have given the figures for August. It is —5.52 crores of rupees.

SHRI M. VALIULLA : I mean the invisible earnings.

SHRI M. C. SHAH : No, they have not yet been ascertained. It will take a little more time.

SHRI M. VALIULLA : What is the loss to India due to the invisible earnings of other countries?

SHRI M. C. SHAH : As I have said, in April the receipts were 16.37 crores and payments were 9.18 crores. So the net invisible receipts are +Rs. 7.19 crores. For May, it is 13.26 crores, June 18.28 crores, July 11.06 crores and for August, as I said it is not yet available.

SHRI M. VALIULLA : During this period, could the hon. Minister tell me what was the balance payment from India to other countries?

SHRI M. C. SHAH : That is what I have said now.

SHRI M. VALIULLA : But that is balance of trade, and that is different from the balance of payment.

SHRI M. C. SHAH : These figures are with regard to the balance of trade and later on the other balances are arrived at.

SHRI M. VALIULLA : Is the hon. Minister able to tell me what is balance of payment?

SHRI C. G. K. REDDY : Obviously not.

SHRI M. C. SHAH : These are the balance of trade figures. After some time adjustments are made and the actual figures are given. These are provisional figures and we get them from the Reserve Bank of India. The provisional figures are given from the actual balance of trade.

SHRI M. VALIULLA : But I want the balance of payment.

SHRI MAHAVIR TYAGI : Balance of payment has to be collected. These figures have to be calculated separately. If the hon. Member puts another question, those figures also can be given. Just now the relevant figures were collected and now given.

SHRI B. C. GHOSE : Are we to understand that while the balance of trade position is continuing to be in deficit, the balance of payments position is improving? If that is the case, from which month has it started to be encouraging?

SHRI M. C. SHAH : The position has already been stated by me. In April it was —37 crores and odd, May —27 crores, June —10 crores, July —4 crores and August —4.42 crores. It is improving and as hon. Members will no doubt recollect, last year we had a deficit of Rs. 245 and odd crores and now the position is slowly improving.

SHRI B. C. GHOSE : Has the hon. Minister's attention been drawn to the statement made by the hon. Minister for Industry and Commerce that our balance of payment position today is favourable? That is why.....

MR. DEPUTY CHAIRMAN : We are concerned with the balance of trade. The question is about the balance of trade.

SHRI B. C. GHOSE : There are invisible earnings and outgoing payments and we have to add the two together. So I wanted to know what is our net invisible earnings.

SHRI M. C. SHAH : The figures are of net invisible earnings. In April the net earnings was 17.19, May 8.74, June 2.13.

SHRI C. G. K. REDDY : We have got the figures.

SHRI M. C. SHAH : I am talking about the net figures. July +7.74. And for August the figure is not yet available.

#### ARCHAEOLOGICAL MONUMENTS

\*123. DR. RAGHUBIR SINH : Will the Minister for EDUCATION be pleased to state whether all the archaeological monuments and sites declared to be of national importance under the Ancient and Historical Monuments and Archaeological Sites and Remains (Declaration of National Importance) Act, 1951 (No. LXXI of 1951), have been taken over by Government?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA) : The monuments and sites declared to be of national importance in Part A States are already with the Central Government; but pending arrangements for taking over monuments in Part B States, they are being maintained by the State Governments concerned on an agency basis under the supervision of the Central Government.

PROF. N. R. MALKANI : Is the Government aware that the ancient temple of Somnath in Saurashtra has been completely demolished by the Archaeological Department?

SHRI K. D. MALAVIYA : I do not know anything about it.

PROF. N. R. MALKANI : Was it demolished after consulting the public opinion of Saurashtra which is very sour about it?

MR. DEPUTY CHAIRMAN : He has answered that he does not know anything about it.

SHRI GOVINDA REDDY : Have Government called for reports regarding these several ancient monuments from the States?

SHRI K. D. MALAVIYA : Yes. We are collecting information and making arrangements to take over all the monuments in the Part B States.

SHRI GOVINDA REDDY : Have several monuments been already selected to be placed under the Central Archaeological Department?

SHRI K. D. MALAVIYA : Yes, they have been selected.

DR. RAGHUBIR SINH : How much staff of the State Departments is being taken over by the Centre along with the monuments?

SHRI K. D. MALAVIYA : Arrangements are being made to bring the staff of the State Governments under the Central Pool, and as soon as arrangements are completed, we shall be able to give the exact figures about the members of this staff.

DR. RAGHUBIR SINH : Has the selection of monuments anything to do with the salary of the officers and the staff that will come from the States?

SHRI K. D. MALAVIYA : I cannot say anything about it.

DR. RAGHUBIR SINH : How is it that while Hyderabad has offered only 22 monuments, Mysore State has given as many as 108 monuments?

SHRI K. D. MALAVIYA : I cannot say anything about specific States which have been referred to by the hon. Member. But it is not a fact that the States notify over those monuments. But those monuments which are considered of national importance will be taken over by us.

DR. R. B. GOUR : But who decides which.....

MR. DEPUTY CHAIRMAN : Order, order.